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rural landless labour is in the Stats Sector and is being implemented by the State Governments under the Revised Minimum Needs Programme. The Central Government has not received any complaint to the effect that the house-sites are generally sold away by the allottees and the allottees have not received the grants meant as assistance for construction of dwellings. The Central Government is also not aware that under the Antodaya Scheme, large sum, shown to have been spent on development of plots and construction of houses for the rural poor have not actually been so spent. According to progress reports received from the State Governments, out of 11.8 million landless families, 7.79 million families had been allotted house-sites. In 12 States and four Union Territories, 9.62 lakh such families had constructed their houses through Government efforts and or through their own efforts upt₀ 30.9.1980.

(d) Does not arise.

Amount spent on rural development scheme

2473. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of RURAL RECONSTRUCTION be pleas-;H to state-

(a) what is the total amount spent on rural development schemes during the current financial year so far;

to Questions

(b> the details of the schemes financed thereby; and

(c) how many small and marginal farmers have been benefited in Punjab under rural development scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION BALESHWAR RAM): (a) and (b) A statement showing the various rural development schemes operated by the Ministry of Rural Reconstruction and the funds spent upto 30-11-1980 is attached. [See

- (c) The major individual beneficiary schemes meant for the target group of small farmers, marginal farmers, agricultural labourers and rural artisans-in operation in Punjab are;
 - Small Farmers Development Agency/Integrated Rural Development Programme; and
 - Special Livestock Production Programme.

Under these 2,04,868 families have been benefited upto June, 1980. The-separate break-up of Small Farmers and Marginal Farmers is not available.

Statement

Amounts spent under various rural development schemes during 1980-81 (upto 30-11-1980) (Rs. in lakhs)

SI. No.	Name of the Scheme						Am. unt spent		
1	Market Survey & Investigation ,	•					10-13 (upto Oct., *80)		
2	Strengthening of Agm ark facilities						11.58	Do.	
3	Central Agmark Research & Training	Lnst	itute				10.21	Do.	
4	Develops ent of selected Regulated 1	Marl	çets				}		
5	Development of Rural Primary Marke	ts					Promon In		
6	Establishment of Grading Centre					Proposals under processing.			
7	Investment in J&K Horticulture produ Corporation	ace N	Az rke	ting P	rocess	ing	}		
8	Small Farmers Development Agencies SFDA blocks)	(inc	luding	IRDI	P in		1977: 07		
9	Drought Prone Area Programm (including IRDP in DPAP blocks)	:	:		:	:	1809: 73		

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SI. No.	Name of the Scheme	Amount spent
10	Area Plunning for Full Employment	386-85
11	Command Area Development	627-20
12	Special subsidy for Minor Irrigation:	-
	(a) For SF/MF outside special programme areas	5.00
	(b) 2—4 hectares Farmers	208-13
13	Construction of Rural Godowns	Proposal under
14	National Scheme for Training of Rural Youth for Self- Employment	processing. 4.29
15	Special Livestock Programme:	
	(a) Poultry, Piggery	@
	(b) Cross-bred Heifers	100.00
16	Desert Development Programme	266.66
17.	Applied Nutrition Programme	39 · 38
18.	National Institute of Rural Development	67· 50
19.	Promotion of Voluntary Scheme and Social Action Programme	1.44
20.	Prize Competition Scheme	
21.	National Rural Employment Programme	14553.69
22.	Establishment/Strengthening of Regional Training Centre for Research and Training	
23.	Organisation of Training Courses, Seminars and Workshops	1 · 53
24.	Agriculture-Land Reforms	
	(a) Assistance to New assignees of Land on imposition of ceiling on agricultural holdings	
	(b) Grants to Institutions etc. for Agrarian studies	
25.	Khadi & Village Industries Commission	5519.00
26.	Creation of Communication Cell	
	Total	25,599 69

@Funds are released at the end of the year on reimbursement basis.

Drainage system in Basti Harphool Singh, Delhi

2474. SHRIMATI PRATIMA BOSE: Will the Minister of WORKS AND HOUSING be pleased to state;

(a) whether it is a fact that drainage system in Basti Harphool Singh of Sadar Paharganj Zone Delhi has completely broken down because of laying of telephone cables with the result that whole of the area is under mosquito menace and infectious diseases; what are the reasons for the inordinate delay in repairing the drainage; and (c) whether Government have issued any instructions to M.C.D. in the matter?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND

HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) and (c) Does not arise.

Workers of N.B.C.C. in Libya

2475. SHRI SYED SHAHABUDDIN: Will the Minister of WORKS AND HOUSING be pleased to state.-

- (a) whether it i_s a fact that the N.B.C.C. ha_s repatriated 37 Indian workers from Ghat Project in Libya in August, 1980 and terminated their services;
- (b) whether prior to repatriation, these workers remained under the custody of Libyan police from the 4th August, 1980 to the 14th August, 1980;
- (c) whether this detention was at the instance or with the approval of